POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF

BLUE BLENDS FINANCE LIMITED

Regd. Off.: JBF House, 13, Old Post Office Lane, Kalbadevi Road, Mumbai-400 002, Maharashtra, India.
Tel.: 022-2208 8736 / 5951 / 5952; Fax: 022-2208 0470; E-mail: blueblends@yahoo.com

Open Offer for acquisition of 7,23,100 fully paid-up equity shares of ₹ 10/- each from the shareholders, other than the Parties to the Agreement, of Blue Blends Finance Limited ('Target Company') by Vishwamitra India Finvest Services Limited, Infinity Dealmark Private Limited, Mr. Manoj Kumar Chand and Mr. Pankaj Kumar Chand (hereinafter collectively referred as 'Acquirers')

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), on behalf of **Vishwamitra India Finvest Services Limited, Infinity Dealmark Private Limited, Mr. Manoj Kumar Chand** and **Mr. Pankaj Kumar Chand** (hereinafter collectively referred as 'Acquirers'), in connection with the Offer made by the Acquirers, in compliance with Regulation 18(12) of the **Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011** ['SEBI (SAST) Regulations, 2011']. The Detailed Public Statement ('DPS') with respect to the aforementioned Offer was made on May 06, 2013 in **Financial Express** (English), **Jansatta** (Hindi), and **Mumbai Lakshadeep (**Marathi).

1. **Name of the Target Company** : Blue Blends Finance Limited
2. **Name of the Acquirer(s)** : Vishwamitra India Finvest Services Limited, Infinity Dealmark Private Limited, Mr. Manoj Kumar Chand and Mr. Pankaj Kumar Chand
3. **Name of Manager to the offer** : Ashika Capital Limited
4. **Name of Registrar to the offer** : Sharex Dynamic (India) Private Limited

   Offer details
5. a) **Date of Opening of the Offer** : August 20, 2013 (Tuesday)
   b) **Date of Closing of the Offer** : September 02, 2013 (Monday)
6. **Date of Payment of Consideration** : September 17, 2013 (Tuesday)
7. **Details of the acquisition:**

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 8/- per share Not Applicable		₹ 8/- per share Not Applicable	
(ii)	Aggregate Number of Shares Tendered	7,23,100		28,000	
(iii)	Aggregate Number of shares Accepted	7,23,100		20,400	
(iv)	Size of the Offer (Number of Shares multiplied by Offer Price per Share)	₹ 57,84,800/-		₹ 1,63,200/-	
		Number	**(%)**	**Number**	**(%)**
(v)	Shareholding of Acquirer(s) before Agreement / Public Announcement	Nil	Not Applicable	Nil	Not Applicable
(vi)	Shares acquired by way of Agreement	48,86,000	70.17	48,86,000	70.17
(vii)	Shares acquired by way of Open Offer*	7,23,100	10.38	20,400	0.29
(viii)	Shares acquired after Detailed Public Statement	Nil	Not Applicable	Nil	Not Applicable
(ix)	Post Offer Shareholding of Acquirer(s) (v+vi+vii+viii)	56,09,100	80.55	49,06,400	70.46
(x)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		7,23,100 (10.38%)	13,54,200# (19.45)	7,23,100 (10.38%)	20,56,900# (29.54%)

** Restricted to the extent of Shares available with the Public.*
 # The residual shareholding of erstwhile Promoters Group has been included in the Public Category.

The Acquirers, Vishwamitra India Finvest Services Limited and its Directors, Infinity Dealmark Private Limited and its Directors, Mr. Manoj Kumar Chand and Mr. Pankaj Kumar Chand, severally and jointly, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will also be available on the websites of SEBI (www.sebi.gov.in) and BSE (www.bseindia.com) and at the Registered Office of the Target Company.

Issued by Manager to the Offer:

ASHIKA
GROWING & SHARING WITH YOU

ASHIKA CAPITAL LIMITED
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214, Nariman Point, Mumbai-400021.
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E-mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini

For and on behalf of Vishwamitra India Finvest Services Limited, Infinity Dealmark Private Limited, Mr. Manoj Kumar Chand and Mr. Pankaj Kumar Chand

Place : Mumbai
Date : September 23, 2013

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